

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

STARRED QUESTION NO:303  
ANSWERED ON:23.12.2003  
SCHEME OF NIGHT SHELTERS FOR URBAN SHELTERLESS NO  
DR. KIRIT SOMAIYA

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Union Government has reviewed recently the performance and functioning of the centrally sponsored scheme of Night Shelters for Shelterless in Urban Areas;
- (b) if so, whether it is being implemented effectively by the State Governments;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Union Government for the effective implementation of the said scheme?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
(SHRI BANDARU DATTATRAYA )

(a) to (d): A Statement is laid on the Table of the Sabha. PA STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 303 23.12.2003 REGARDING SCHEME OF NIGHT SHELTERS FOR URBAN SHELTERLESS.  
SP2

(a): Yes, Sir. The scheme has been reviewed from time to time.

(b) & (c): From 1988-89 to 2003-2004 (as on 17.12.2003), a total number of 104 proposals, providing for 18059 beds, 17204 WCs, 2671 baths, and 2422 urinals have been sanctioned under the Night Shelter Scheme. The scheme is demand driven and its implementation depends upon timely submission of projects by the State Governments and their willingness to provide land and to share construction costs.

(d): After careful consideration of the inputs received from various State Governments, the Guidelines have been liberalized in October, 2002. The modified guidelines provide for construction of composite Night Shelters with community toilets and baths for the urban shelterless. In addition, the Government of India subsidy has been revised upwards from 20% of the cost of construction of Night Shelter, limited to Rs.1000/- per capita to 50% of the cost of construction, limited to Rs.20000/- per bed.